

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Criminal Appeal No(s). 865-867/2023

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARYAppellant(s)

VERSUS

JHAGALLEY & ORS.

Respondent(s)

Date : 25-07-2023 These appeals were called on for hearing today.

For Appellant(s)

Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.

For Respondent(s)

Mr. Prabhoo Dayal Tiwari, Adv.
Mr. Surya Kumar, Adv.
Mr. Manisha Tiwari, Adv.
Mr. Satish Chandra, Adv.
Mr. Suresh Chand Sati, Adv.
Mr. Arjun Sain, Adv.
Ms. Priya Sharma, Adv.
Mr. Prathviraj Chouhan, Adv.
Ms. Shashi Kiran, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1 and 2 have already filed counter affidavit.

Two weeks time, is granted to Ld. counsel for the appellant,
to take fresh steps and file fresh particulars, to issue notice to
respondent no.3.

Issue reminder for records.

List again on 12.09.2023.

VIVEK SAXENA
Registrar

pm